

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.72984-73194/F.1(3)/Gaz/2022, Dated 19.09.2022, the following Committee is hereby re-constituted with immediate effect :-

S.No	Name of the Committee	Name of the Judicial Officer	Designation
1	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Sanjay Garg Principal District & Sessions Judge (East)	Member
		Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)	Member


(NAROTTAM KAUSHAL) 12/5
Principal District & Sessions Judge (HQs)
Delhi


No. 37652-679 /F.1(3)/Gaz/2023

Dated 12 MAY 2023

Sub:- Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi.
3. The Principal Judge, Family Court (HQ), Dwarka, New Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-charge, Admn. Branch (I,II&III), Vigilance Branch, Accounts Branch, Litigation Branch, Facilitation Branch, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi